## IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT NO.III

C.P. 63 (ND)/08

## IN THE MATTER OF:

Boortmalt N.V. M/s. Agya Boortmalt Limited

.....PETITIONER

SECTION:

Under Section 397/398

Order delivered on 27.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/applicant

: Mr. Anil Agarwalla, Advocate

Mr. Jisnu Chowdhury, Advocate Ms. Neha Sharma, Advocate

For the Respondents

: Mr. Krishnendu Datta, Advocate

Mr. Ravi Singhania, Advocate Mr. Abhishek Kumar, Advocate Ms. Arushi Gupta, Advocate

Mr. Sarvapriya Mukherjee, Advocate

Mr. Varun Kapoor, Advocate

## <u>ORDER</u>

Learned Counsel for the parties are present. Ld. Counsel for the petitioner concluded his arguments at length. At the request of the Ld. Counsel for the respondents, the matter is adjourned to 08.8.2017 for their arguments.

List on 08.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 27.7.2017